

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

CP No. 14/CB/2023, IA (Companies Act) No. 66/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	ROC-Cum-OL, Odisha -Vs- KKDIL Nidhi Ltd.
Under Section	271-272

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Ujjwal Kumar, Adv.

For Respondent (s)

**ORDER**

**IA (Companies Act) No. 66/CB/2023:**

This application has been filed under Section 420 (2) of Companies Act, 2013 for rectification of the order dated 29.11.2023. Ld. Company prosecutor Mr. Ujjwal Kumar is present for the applicant. List the matter on 21.02.2024.

**CP No. 14/CB/2023:**

Ld. Company prosecutor Mr. Ujjwal Kumar appears for the petitioner. List the matter on 21.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**